

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

O R D E R

Dated Guwahati, the nd December, 2016

No.HC.V-9/2013/950 /Estt.## In the interest of office administration and in supersession of all previous order(s), the following posts of Joint Registrar, Deputy Registrar and Assistant Registrar are re-designated in the following manner, with immediate effect, until further order(s).

Sl. No.	Name of the post	Re-designated as
1.	Joint Registrar (Admn.)	Joint Registrar (Admn-I)
2.	Joint Registrar (Establishment)	Joint Registrar (Admn-II)
3.	Deputy Registrar (PM&P)	Deputy Registrar (Judicial-III)
4.	Assistant Registrar (Appointment)	Assistant Registrar (Budget)

No.HC.V-9/2013/951 / Estt.## In the interest of office administration and in supersession of all previous order(s), the following Officers of this Registry are posted as follows, with immediate effect, until further order(s).

Sl. No.	Name of the Officer	Posted as and detailment of duty
1.	Sri N.P. Joshi, Joint Registrar (Admn.)	Joint Registrar (Admn-I). He shall supervise the works of the Appointment Section in addition to the duty already allotted.
2.	Sri Abdul Matlib, Joint Registrar	Joint Registrar (Admn-II). He shall deal with all the matters relating to PM&P Cell in coordination with Joint Registrar (PM&P). Shall supervise the Official Bungalows of Hon'ble the Chief Justice and Hon'ble Judges. Shall also supervise all electrical appliances, Lifts, Display Boards in the High Court buildings and co-ordinate with the concerned Officials/ Authorities.
3.	Sri Dipak Kr. Nath, Deputy Registrar	Deputy Registrar (Judicial-III). In-charge of Copying, Civil Rule (Disposal) & Paper Book Sections. He shall be responsible for smooth functioning of these Sections. Shall function as Registrar (Contempt) in absence of Deputy Registrar (Judicial-I) and shall be the signatory of all Judicial Sections in absence of Deputy Registrar (Judicial-II).
4.	Sri B.N. Thakuria, Assistant Registrar (Appointment)	Assistant Registrar (Finance). Shall monitor and supervise all works of the Accounts Section and co-ordinate with the concerned Officials/Authorities.
5.	Sri P.P. Upadhyay, Assistant Registrar (Protocol)	Assistant Registrar (Budget). Shall deal with all matters relating to pension, medical benefits and claims of all Chief Justices and Judges (past and present) of the Gauhati High Court. He shall also visit the retired Judges at Guwahati as and when necessary.
6.	Smt. Monica Das, Assistant Registrar (Establishment)	Shall be the signatory of all communications of Civil Rule (Pending) and Criminal Appeal Sections in absence of Deputy Registrar (Jud-I), in addition to her own duties.

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7.	Sri Randev Das, Assistant Registrar	Assistant Registrar (Protocol). Shall be responsible for all protocol related duties and function in coordination with Joint Registrar (Protocol).
8.	Sri K.K. Rajkumar, Assistant Registrar	Assistant Registrar (Judl-II). Shall be the In-charge of the Statement Section. Shall monitor and supervise the functioning of Civil Appeal (FA/SA/ ROS/ Contempt) Sections and also be the signatory of the said Sections in absence of Deputy Registrar (Judl-II). Shall also function as signatory of all other Judicial Sections in the Old Block of the High Court in absence of the concerned signatory of the Sections, as and when necessary.
9.	Sri Prakash Sarma, AOJ (Rule Committee)	Appointment & Rule Committee
10.	Sri Uttam Ch. Boro, AOJ (Statement)	Copying Section
11.	Sri Hari Prasad Medhi, AOJ (PM&P)	Statement Section
12.	Sri Sarful Haque, AOJ	Shall continue to work as Court Master until further order(s).
13.	Sri Jagannath Mazumdar, AOJ	Shall continue to work as Court Master until further order(s).

No.HC.V-9/2013/ 922 / Estt.## In the interest of office administration, the Deputy Registrar (Estt.). and in his absence the Deputy Registrar (Admn), shall be the sanctioning authority of leave in respect of all Grade-III (ministerial, non-ministerial) and Grade-IV staff of this Registry, in addition to their own duties.

By order,

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REGISTRAR GENERAL

Memo No. HC.V-9/2013/ 922 A /Estt. Dtd. 2.12.2016

Copy for information and necessary action to :-

1. The Registrar (Vigilance)/ (Judl./Admn./Estt.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar,, Gauhati High Court, Guwahati.
4. Sri N.P. Joshi, Joint Registrar, Gauhati High Court, Guwahati.
5. Sri Abdul Matlib, Joint Registrar, Gauhati High Court, Guwahati.
6. The Dy. Registrar (.....), Gauhati High Court, Guwahati.
7. Sri Dipak Kr Nath, Deputy Registrar, Gauhati High Court, Guwahati.
8. The Assistant Registrar,, Gauhati High Court, Guwahati.
9. Sri B.N. Thakuria, Assistant Registrar, Gauhati High Court, Guwahati.
10. Sri P.P. Upadhyay, Assistant Registrar, Gauhati High Court, Guwahati.
11. Smt. Monica Das, Assistant Registrar, Gauhati High Court, Guwahati.
12. Sri Randev Das, Assistant Registrar, Gauhati High Court, Guwahati.
13. Sri K.K. Rajkumar, Assistant Registrar, Gauhati High Court, Guwahati.
14. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
15. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
16. The System Analyst, Gauhati High Court, Guwahati with a request to upload this order in the High Court website.

Handwritten initials: A. 4/12/16

17. The Pvt. Secretary to Hon'ble Mr. /Mrs. Justice, Gauhati High Court, Guwahati.
18. The AOJ (.....), Gauhati High Court, Guwahati.
19. Sri Prakash Sarma, AOJ, Gauhati High Court, Guwahati.
20. Sri Uttam Ch. Boro, AOJ, Gauhati High Court, Guwahati.
21. Sri Hari Prasad Medhi, AOJ, Gauhati High Court, Guwahati.
22. Sri Sarful Haque, AOJ, Gauhati High Court, Guwahati.
23. Sri Jagannath Mazumdar, AOJ, Gauhati High Court, Guwahati.
24. CA to the Registrar General/Registrar (Vig.)/Registrar (Admn.), Gauhati High Court, Guwahati.
25. Order File/Personal File.

de 2/12/16
REGISTRAR GENERAL

2/12/16